

cring the life cycle cost prepare Quality plan and provide a durable structure with a fast method of construction.

(C) THE ROLE OF THE CONTRACTOR:

- (a) The role of the contractor is envisaged, as a facilitator to the owner in finalising the bid document including arriving at the realistic estimated cost of the project. They should study the contract documents well in advance, give their positive responses during the pre-bid conferences for arriving at practical and transparent contract documents.
- (b) The contractor should price his offer considering the use of required equipments and should mobilise them well in time and keep the equipments in running and good performing condition while the work is in progress. It is the Contractor who is overall responsible for Quality of Work.

III OTHER ISSUES:

- (a) Today in the changing scenario of liberalised economy the contractor is being considered as a part of the team comprising of owner consultant and contractor. It warrants a change in mindset of all the three.
- (b) Bridge engineering needs specialised knowledge and expertise with continuous updating of the same through human resource development.
- (c) Importance should be given to develop good project managers for better performance in addition to working out systems for better project management. The project team should be permitted to continue from the inception to the end, to the extent possible. It is the man behind the project who contributes substantially for the early and proper completion of a project.

- (d) Safety should be given due importance at the planning, construction as well as serviceability stage.

Statement-II

The following bridges and flyover projects are pending clearance/execution/ completion in Delhi:—

1. Public Works Department, National Capital Territory of Delhi.
 - i) Flyover on Ring Road at Dhaula Kuan.
 - ii) Flyover on Ring Road at Safder-jung.
 - iii) Four lane additional bridge over Yamuna near ITO (Lok Nayak Sethu).
 - iv) Improvement Scheme at Yamuna Bazar intersection-Hanuman Sethu Flyover.
 - v) Bridges over Hindon cut Canal and Gazipur Drain.
 - v) Flyover on Ring Road at Punjabi Bagh.
2. Delhi Tourism and Transportation Development Corporation.
 - i) Flyover on Ring Road at Raja Garden.
 - ii) Flyover on Ring Road at Ashram Chowk.
3. Delhi Municipal Corporation.
 - i) Rail under bridge on Rohtak Road near Kishan Ganj.
 - ii) Bridges over railway line connecting S.P. Mukherjee Marg with Azad market.
 - iii) Widening of Calcutta Bridge on S.P. Mukherjee Marg near Yamuna Bridge.

पूर्व संसद सदस्यों हेतु दिल्ली में आवास

***308. श्री रामदेव घंडारी:** क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उन पूर्व संसद सदस्यों के लिए, जिनके पास दिल्ली में अपना घर नहीं है, शहर में स्थायी या

अस्थायी आवास प्रदान करने के लिए कोई व्यवस्था है; यदि हां, तो उसका ब्यौर क्या है;

(ख) क्या सरकार पूर्व सांसदों के लिए एक अथवा दो कमरे के फ्लैटों का निर्माण प्राथमिकता पर करके उन्हें किशतों में भुगतान के आधार पर इन फ्लैटों को उपलब्ध कराने अथवा केवल पूर्व सांसदों हेतु एक आवासी परिसर का निर्माण कराने का विचार रखती है; और

(ग) यदि हां, तो तत्संबंधी ब्यौर क्या है?

शहरी कार्य और रोजगार मंत्रालय में राज्य मंत्री (डा० यू० वेंकटस्वरलू): (क) और (ख) जी, नहीं।

(ग) प्रश्न नहीं उठता।

DRDA Works in Assam

*309. SHRI KARNENDU

BHATTACHARJEE: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) what are the reasons for total stoppage of work of DRDA for the last two months in Assam when Government have promised to ensure the development of rural areas and employment to the rural folk; and

(b) what steps Government contemplate to take to restart these works?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI YERRAN NAIDU K.) (a) and (b) The Government of Assam have denied that the work of DRDAs in Assam is totally stopped for the last two months. It has been reported by them that a ban was imposed on the transaction of funds by DRDAs with a view to complete audit of DRDAs/Development Blocks. The process of field verification and inspection of DRDAs/Development Blocks is going on. However, schemes relating to IRDP, Flood Control/Land Protection, Construction of School buildings under JRY/ EAS and Construction of IAY houses have been exempted from the preview of the ban and implementation of the above schemes is going on. The State Government have assured that all other works will be completed within the time limit as per schematic guidelines.

As far as release of funds by the Government of India for the year 1996-97 is concerned, the position is given in the Statement.

Statement

Assam

Schemes	O.B.	Allocation	Release	Total	Utilisation	Target	Achievement
	1.4.1996	Centre	State	Total	Centre	State	Total
JRY	2810.09	4574.54	1143.64	5718.18	2074.23	518.56	2592.79
IAY	78.46	2919.68	729.92	3649.60	1459.84	364.96	1824.80
MWS	NR	1143.53	285.87	1429.40	571.77	—	571.77
EAS	3501.12	—	—	—	—	—	3501.12
IRDP	NR	1371.75	1371.75	2743.50	—	—	—
DWCRA	NR	141.88	141.88	283.75	37.80	—	37.80
Tool-Kits	NR	94.68	94.68	—	—	—	—
TRYSEM							
Expd. on							
Recurring	NR	112.70	112.70	225.40	—	—	—
Infrast- structure		35.00	35.00	70.00	—	—	—

Fool

Note:

IRDP:

TRYSE

M Tool

Kits

NR.

* No funds are released as proposal for release of IRDP funds along with Audit Report of 95-96 is awaited. ** Target approach has been discontinued from 1995-96. @ Proposals received and they are under process. Proposal have not been received from the State Govt. Not reported (by State).